

DR. T. SUBBARAMI REDDY: The House should be in order. ...*(Interruptions)*... The House should be in order. ...*(Interruptions)*... I cannot move. ...*(Interruptions)*...

श्री उपसभापति: मैं आग्रह करता हूँ कि आप पीछे जाएँ और अपनी-अपनी सीट पर बैठें प्लीज़। ...*(व्यवधान)*... पूरा देश देख रहा है। ...*(व्यवधान)*... इस Winter Session में हमने गम्भीरता से कोई काम नहीं किया। ...*(व्यवधान)*... पूरा देश देख रहा है। ...*(व्यवधान)*... कम से कम आज तो काम होने दें। ...*(व्यवधान)*... यह अत्यंत जरूरी और अनिवार्य बिल है। ...*(व्यवधान)*...

DR. T. SUBBARAMI REDDY: I cannot move unless the House is in order. ...*(Interruptions)*... I cannot move. ...*(Interruptions)*... I cannot move unless the House is in order. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Dr. T. Subbarami Reddy. ...*(Interruptions)*...

DR. T. SUBBARAMI REDDY: Unless the House is in order, I cannot move. ...*(Interruptions)*... Unless the House is in order, I cannot move. ...*(Interruptions)*... The House should be in order. ...*(Interruptions)*...

श्री उपसभापति: मैं आपसे आग्रह करता हूँ कि आप अपनी-अपनी जगह पर वापस जाएँ और इस महत्वपूर्ण बिल पर चर्चा होने दें। ...*(व्यवधान)*... मैं पुनः आग्रह करूंगा कि नारे लगाना और बेल में आकर disturb करना सही नहीं है। ...*(व्यवधान)*... आप अपनी जगह पर वापस जाएँ ...*(व्यवधान)*... डा. टी. सुब्बारामी रेड्डी, अगर आप move नहीं करते हैं, तो मैं मंत्री जी को move करने के लिए बोल रहा हूँ। ...*(व्यवधान)*... मैं पुनः आपसे कहता हूँ कि आप बोलें, नहीं तो मैं मंत्री जी से बोलने के लिए कहूंगा। ...*(व्यवधान)*... श्री जगत प्रकाश नड्डा। ...*(व्यवधान)*...

## GOVERNMENT BILL

### The Indian Medical Council (Amendment) Bill, 2018

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I rise to move:

That the Bill further to amend the Indian Medical Council Act, 1956, as passed by Lok Sabha, be taken into consideration.

...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Motion for consideration of the Bill is now open for discussion. ...*(Interruptions)*... Any Member desiring to speak may do so after which the mover of the Resolution and the Minister will reply. ...*(Interruptions)*... आप लोग शांति रखें। ...*(व्यवधान)*... प्लीज़, आप अपनी जगह वापस जाएँ। ...*(व्यवधान)*... आप अपनी जगह पर वापस

जाएं। ...**(व्यवधान)**... मैं आग्रह करूंगा कि आप अपनी जगह पर वापस जाएं। ...**(व्यवधान)**... मैं आप लोगों से पुनः आग्रह करूंगा, हम लोगों को पूरा देश देख रहा है। ...**(व्यवधान)**... हम सबने पिछले 11 दिसम्बर के बाद कोई काम नहीं किया है। ...**(व्यवधान)**... आप यहां खड़े हैं और बोलने नहीं दे रहे हैं। ...**(व्यवधान)**... मैं आपसे पुनः आग्रह करता हूँ कि आप अपने-अपने स्थान पर जाएं। ...**(व्यवधान)**... मैं 15 मिनट के लिए हाउस की कार्यवाही स्थगित करता हूँ।

*The House then adjourned at six minutes past two of the clock.*

*The House reassembled at twenty-one minutes past two of the clock,*

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA) *in the Chair.*

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): The House is adjourned till 2.45 p.m.

*The House then adjourned at twenty-one minutes past two of the clock.*

*The House reassembled at forty-five minutes past two of the clock,*

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA) *in the Chair.*

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): The House is adjourned till 3.00 p.m.

*The House then adjourned at forty-six minutes past two of the clock.*

*The House reassembled at three of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

---

#### MESSAGE FROM LOK SABHA — *Contd.*

##### **The DNA Technology (Use and Application) Regulation Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the DNA Technology (Use and Application) Regulation Bill, 2019, as passed by Lok Sabha at its sitting held on the 8th January, 2019."

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN: Now, Shri J.P. Nadda. ...**(Interruptions)**...